seeking approval of . continuance in force

SHRI PARVATHANENI UPEND-RA (Andhra Pradesh): This is not the last day of his Prime Ministership. Therefore, no statement is required... (Interruptions)...

THE DEPUTY CHAIRMAN: I will allow everyone to make a statement or make a Special Mention. But let us now go ahead with the business that is there before the House, I will now call the Minister, Shri Subodh Kant Sahay because we have to vote on this, Yes, Mr. Subodh Kant.

STATUTORY RESOLUTION APPROVAL OF CONTINU-ANCE IN FORCE OF PROCLAMA. TION DATED 11TH MAY, 1987, UNDER ARTICLE 356 IN RELA-TION TO PUNJAB

गृह मंत्रालय में राज्य मंत्री तथा े सुचना और प्रसारण मंत्रालय में राज्य मंत्री (श्री सबोध कान्त सहाय) : महोदशा में प्रस्ताव करता है:

"कि यह सभा पंजाब राज्य के संबंध में राष्ट्रपति द्वरा 11 मई, 1987 को संविधान के श्रनुच्छेद 356 के श्रधीन जारी की गई उद्घोषणा के 11 मई, 1991 से छः माह की भीर भवधि के लिए प्रवत्त बने रहने का ग्रनुमोदन करती है ।"

The question was proposed.

THE DEPUTY CHAIRMAN: thought I could put the Resolution to vote because there was nobods to speak on this now.

SHRI M. S. GURUPADASWAMY (Uttar Pradesh): Madam, may I make a statement? Of course, there is nobody to speak on this. But I would like to make a statement ... (Interruptions)...

SARDAR JAGJIT SINGH AURORA (Punjab): Madam, I want to say _ something . . . (Interruptions) . . .

SHRI M. S. GURUPADASWAMY: Madam I want to make a statement ... (Interruptions) ...

pears that there will not be early elections in Punjab. The National Front wants early elections in Punjab (Interruptions)...We do not want the continuation of President's Rule any further because it is our experience that situation there... (Interruptions) ...has improved. Therefore, Madam,

we do not want to participate in the

discussion on this... (Interruptions) ...

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SHRI V. NARAYANASAMY (Pondicherry): Madam, the National Front wanted one year's extension... (Interruptions)...Madam. the National Front wanted a year's extension... (Interruptions) ... Now, they say that they do not want it ... (Interruptions) ...

SHRI M. S. GURUPADASWAMY: Madam, we do not want to be party... (Interruptions) ... to consent of the House to the continuation of the President's Rule in Punjab... (Interruptions) ... Therefore, in protest we are walking out ... (Interruptions)...

(At this stage, some hon. Members left the Chamber.)

SHRI V. NARAYANASAMY: Madam, it is politically motivated ... (Interruptions) ... For political ends they are doing it ... (Interruptions) ... For political purposes they are doing it. .. (Interruptions) ...

THE DEPUTY CHAIRMAN: Order, order, please...(Interruptions)...

SHRI DINESH GOSWAMI (Assam): Madam, today is the last day of 'this Session and there should be no tension in the House today... (Interruptions) ...

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Madam, he is not walking out? . cumterruptions) ... He is not joining them?... (Interruptions)...

of Proclamation dated 11-5-1987 under article 356 in relation to Punjab

SHRI DINESH GOSWAMI: I will explain it. Madam, it is not necessary that I should also walk out at the same time...(Interruptions)... I may walk out a little later...(Interruptions)...

THE DEPUTY CHAIRMAN: Order, order...(Interruptions)...

SHRI DINESH GOSWAMI: Madam. I only want to point out that we have always been saying and we have always pointed out that the President's Rule is not the panacea. I would request the Prime Minister to take into account one thing. From the speech of the Home Minister vesterday appeared that the Government is keeping Assam also out of elections. But I hope that the Prime Minister will realise ... (Interruptions) ... that Assam was unrepresented in the Ninth Lok Sabha... (Interruptions) ... For the first time, Madam, a State is remaining unrepresented in the Ninth Lok Sabha... (Interruptions). Therefore, I would like to plead with the Prime Minister that the Government should reconsider the case of Punjab and go in for elections and also to take a positive attitude and have simultaneous polls in Assam... (Interruptions) ... It will be bad if Assam is kept out of elections or the electoral process. It will be very bad. I do not want to elaborate on it. But I just wanted to make this point...(Interruptions)...

THE DEPUTY CHAIRMAN: You are not supposed to make speeches while walking out! ... (Interruptions) This is not the convention... (Interruptions)...

SHRI DINESH GOSWAMI: I will go now... (Interruptions)... But, to-day being the last day of this Session, Members, should have a free atmosphere to make their points... (Interruptions)...

THE DERUTY CHAIRMAN. I hope you, are coming back?... (Interruptions)...

SHRI DINESH GOSWAMI: Yes. I have still five long years left. What I am saying is that we all will go to the battle field and before we meet there, let us discuss things today in an 'atmosphere of peace...(Interruptions)...

(At this stage, some hon. Members left the Chamber.)

THE DEPUTY CHAIRMAN: Mr. Gopalsamy, do you want to walk out? (Interruptions)...

SHRI V. GOPALSAMY (Tamil Nadu). I won't walk out. (Interruptions)...

THE DEPUTY CHAIRMAN: You won't walk out? (Interruptions)

SHRI GURUDAS DAS GUPTA (West Bengal): We do believe that the Government is adopting double standard in Puniab. Since parliamentary elections are taking place, there is no reason why Assembly elections cannot take place there, Moreover, Madam, I have the information that the Government of Punjab has ordered...(Time Bell rings) elections in three cities of Punjab. Therefore, I believe that the postponement of Assembly elections in Punjab is clear case of political opportunism and an example of double standard on the part of the present Government. And as a protest we walk out.

(At this stage, some more hon. Members left the Chamber)

SHRI V. GOPALSAMY: Despite the efforts made by some people—I don't mean the Prime Minister—who have moved Heaven and earth to prevent elections for the Parliament, I hope the poll will take place for Parliament. Therefore, simultaneously Punjab elections should be held.

Therefore, I oppose this move, and as a protest we walk out.

(At this stage, some more hon. Members left the Chamber)

secuting approval of continuence in force

Statutory Resolution [RAJYA SABHA] of Proclamation dated 11-5-1987 under article 356 in relation to Puniub

THE DEPUTY CHAIRMAN: I shall now put the Statutory Resolution to vete.

ओ बादल िहारी पालपेशी (मध्य प्रदेश} : हम लोग क्यों वाक प्राउट नहीं कर रहे हैं में ईसके बारे में भाषण दे सकता है।

SARDAR JAGHT SINGH AURO-RA: Madam,...(Interruptions) . . .

THE DEPUTY CHAIRMAN: I will allow you. Please go back to seat. You don't know there is Third Reading also, Please go back. You know so much. Unfortunately.... (Interruptions)

The whole trouble is that in this House when Members are speaking we have confusion, when Members are walking out we have confusion, and...(Interruptions) I will you and I will allow other two people who want to speak.

थी श्रष्टल बिहारी वाजवेबी महोदया, मैं भाषण नहीं करना चाहता । लेविःन जो पाक-प्राचेट कर रहे हैं वे क्यों पाक-याज्य कर रहे हैं, इसलिए भाषण कर रहे हैं। तो तम वाक-प्राउट क्यों मही कर रहे हैं, में इस बारे में भाषण कर सकता

उपसम्मापति : भ्रटल जी, फ़िर, तो बहुत संगा भाषण करगे जगजीत सिंह संरोख्य ।

SARDAR JAGJIT SINGH AURO-RA: Thank you, Madam Chairperson.

I oppose this Resolution which has just been introduced. But in spite of just opposing it I have something constructive to suggest, and I hope the Prime Minister who is present here will give it due consideration.

To begin with, I would like to compliment the Prime Minister for having taken the initiative to get a dialogue going with various groups and people in Punjab. It is a great pity that that dialogue has not produced any results, the reason being that the people concerned were not certain how long this Government will last and whether the decision taken by Prime Minister would go through the Parliament or not. That is the correct position.

The next point I want to make is that we still have a great deal of confidence generally in the people of Punjab, and during the period whether it is going to be a Caretaker Government or otherwise. I want to request him that he continues with . his initiative and try to work out a programme so that elections both to the Assembly and Parliament can be held by the end of May when elections are held for the new Parliament in the rest of the country.

I am sure and I am certain that if proper measures are taken to establish confidence, if proper measures are taken to bring the present situation, if not to normalcy closer to normalcy for elections in that place, the results that will come out would be edifying, and not disappointing.

Therefore, my request is that time-bound programme should be drawn up so that elections can be held both for Assembly and Parlia-If this opportunity is taken. Punjab will not be represented from July next year-because this will go on longer-either in People's House, the Lok Sabha or the Raiya Sabha. The only Members would be the Nominated Members. And I would like to stress by requesting him in this regard. Thank you, very much.

भी हरवेन्द्र सिंह हंसनाल (पंजाव) ज्यसभागिति महीबया, पंजाब में पंजा बी लेकेज पेपर "प्रजीत" जिक्कसा सिगन लार्जेस्ट सर्वलेशन है, ग्राज उसके बारे में मुझे सरकार से एक बात कहनी है। जिस डंडेबाजी से इस "ग्रजीत" ग्रखबार को क्यान से या डिस्ट्रीक्यूगन ते सेका चा रहा है वह एक बहुत ही गलत तरिक्रव

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continuance in force है। सरकार 🖣 भास बहुत से सीगल करोड़ हैं जिससे उसके अपर शक्कदी लगाई का सकती है कि उसमें गलत खबरें न **डापी जाएं।** लेकिन जिस **उम** से बहां की एडभिनिस्टेमन ग्रीर सरकार "ग्रजीत" पाखवार को शोकना चाहती है उससे मझे ■ है कि कही ऐसा न हो कि पंजाबी लेंग्वेज चाहने यालों भीर संस्कार के संदर इस किस्म की कनफंटेशन पैदा हो जाए जिससे वहां चल रहे एकीटेशन को श्रातंक-वाद को और बढावा मिले। प्रधानस्त्री जी यहां बैंडे हुए हैं, मुझे उन से यह कहना 🕏 कि वे इस चीज को सीरिवसकी लें। ग्हां १८ पंजाबी लेंग्वेज लास भीर गर्जमेंट 🗣 अनेदर बहुत तनाव पैदा हो चुका है, कहीं ऐसा न हो कि एक नया एजीटेशन 'बहां शुरू हो जाए । इसकी तरक 'भी ग्राप आन दीजिए भीर ठीक करिए । पंजाबी लेंग्बेब पेपर्ज में "प्रजीत" का सिगल लाजेंस्ट सर्वेशन है। दो लाख से ज्यादा इसका सर्वेगमन है और 10 से 15 लाख इसकी शिक्सिशाय है।

SARDAR JAGJIT SING AURO-RA: Madam, I would like to support Shri Hanspalji on this issue. There is no doubt in my mind that it is a very rational paper and it should not be victimised. Efforts should be made to let it come out fairly freely without any restriction because if restrictions are placed, this paper will lese its credibility. And it is the only Punjabi paper which had really taken a very, very rational view on the Punjab situation; it should not be dealt with in the manuar it is being

SHRI KAPIL VERMA (Uttar Pradesh): Madam, as a press man, I would exreestly seek the intervention of the Prime Minister on this issue because it concerns the freedom of the press. And a very large number of newspaper men are being threatened and some being killed also. Madam, you must be reading in the newspapers the reports what are coming from various parts of the limit. Journalists are under great pressure of terrorists. Yesterday, I did interrupt the Minister of State for Information and Broadcasting and Home Affairs. When he was talking about these restrictions. And I pointed out that even the terrorists are able to dictate what type of dress the girls reading the news on the TV should wear, what type of dress women students should wear in the colleges. They are able to dictate everything. Overnight the official language of the State is changed to Punjabi alone at their Orders. The sign-boards in English or Hindi are disappearing even in Punjab Government Secretariat. I am only just now on a limited question of newspapers. I know the Prime Minister is a friend of the newspapermen. The freedom of the press is involved, and you must ensure protection for them in the legitimate discharge of their duties. There is a greater amount of pressure now would earnestly request the P.M. to please get in touch with the newspaper organisations and talk to the newspapermen actually working in the field and give them protection because these officers dealing with the Press trained in the Old British method, function in a different manner altogether. They are not sensitive enough to the real and delicate issues. We should not do any such thing as ponited, out by my friend. It will provide fodder to the terrorists agitation. So, please ensure for God's sake that the rights of the pressmen are protected and they are given protection in the healthy discharge of their duties both in Punjab and Haryana. In Haryana also a lot of things are happening there. So, please give protection particularly to those Journalist who are under great pressure and threat from terrorists. This I can tell you because I functioned in Chandigarh for two years, I know what it is. So, please do something and give them protection so that they can work properly.

SHRY B. L. PANWAR (Rejections): While supporting Vermail have one

Statutory Resolution [RAJYA SABHA] of Proclamation dated 19 seeking approval of continuance in force

[Shri B. L. panwar]

instance to quote regarding the pressure of terrorists upon the press. On 5th January, 1991 'Rajasthan Patrika' was compelled to issue a note-to the effect that terrorists will not allow water to flow in the Indira Gandhi Canal. If water is allowed to flow, all persons concerned will be taken task. Such type of a press note has come in 'Rajasthan Patrika' of January, 1991. So the protection is very essential so far as press people are concerned. It should be checked and I hope the Hon. Prime Minister will look into it.

SHRI KAPIL VERMA: Madam, 1 want to know from when and why radio and television are following the orders of the terrorists. (Interruptions) .

THE DEPUTY CHAIRMAN: Let the Prime Minister answer.

SHRI KAPIL VERMA: What are officials dealing with newspapers doing? I want the Prime Minister to tell us why all this is happening.

SHRI SAT PAUL MITTAL (Nominated): Madam, I want to say something. प्रेस की ग्राजादी की बात चल रही है। श्रगर ग्राप देखें, पिछले चंद सालों में प्रेस की श्राजाची ... (व्यवधान)

THE DEPUTY CHAIRMAN: are not talking about "प्रेस की ब्राजादी It is limited about the terrorists.

SHRI SAT PAUL MITTAL: I am going to limit myself with terrorists. But I would like to touch upon what the terrorists are doing to harrass and embarrass the press people. It will ultimately come down to press.

अग आप देखें, पिछले चंद सालों में लाला जगत नार यण की मीत के बाद जो कि "हिद सम च ने 'के संघलक भी रहे, हाऊस के दी वा मेम्बर भी पंजाब में एजुकेशन मिनिस्टर भी रहे

11-5-1987 under article 356 in relation to Punjab

पंजाब के बड़े भारी नेताओं में से रहे, उनकी मौत से लेकर ग्राज तक दर्जनी ईम्बाटेंट लोग जो प्रेस के संचालक रहे है सबको करल किया जा चुका है। सबसे ज्याद अगर किसी श्रववार कर्मचायों का जानी माली नुकशान हुई। हैं तो वह ''हिन्द समाचार'' जो न कि नार्दन इंडिया में है उसका हुमा है।

. . '. (व्यवधान) '. . .

उनके लड़के रमेश का भी करल किय गया, उनके हाकस की मां गया उनक करेल्पांडेट्स का करल किया गया। जहीं तक प्रेस की प्राजादी का सवल हैं कोई भी इस सदन में ऐसा मुम्बर नहीं होग जो इस बात की हिमायत नहीं करेगा कि प्रेस की श्राजादी न सिर्फबहल होनी चाहिए बल्कि सुरक्षित होनी चाहि । लेकिन एक बात मैं जरूर कहना चाहता ह मैंने पंजाब सरकार के कम चारियों से, श्राला कर्मचारियों से बात की है। उन्होंने यह जवाब दिया कि खबार वालों को बुलाकर हम कहते हैं कि ये खबरे न छापें। लेकिन खबरे वे छापते हैं डर के मारे। टेलीफ़ोन जाता है उनका कि हम यह खबर भेज रहे हैं, पूरी की पूरी छपनी चाहिए। छपनी ही नहीं चाहिए, यह फ़लां पेज पर छपनी चाहिए, फ़लां कालम छपनी चाहिए श्रीर वे बेचारे प्रेस वाले डर के मारे, अपने खौक़ से अपने जान माल के डर से उस खबर की छापते हैं। वे खबरें ऐसी होती हैं, जिससे सेंसेशन फ़ीलाने वाली बात होती है, जिससे लोग हुरास हो जाएँ, जिससे लोग खीक़ज़दा हो जाएं, जिससे लोग परेशान होकर भागे। एक यह भी कारण हैं, कि अमृतसर, जलंघर और लुधियाना से लोग बड़ी तादाद में निकल्कर, दिल्ली हरियाणा भ्रीर राजस्थान की तरफ़ जा रहे हैं उन खबरों को पढकर। तो उस अम्रप्तर ने मुझे यह बताया कि ग्रखवार वालों ने अपनी मजबूरी जाहिर करते हुए मुझे यह कहा कि इसमें तो श्रब सरकार को ही कुछ करना होगा। कुछ ऐसे हालात बनाने पड़ेंगे जिससे हम खबरे न छापे । इसलिए स्रकार ने यह की आफ़ क्रेडक्ट बनाया हैं। मैं दूरदर्शनि श्रीरे अपन

continuance in force इंडिया रेियों की बात नहीं करता प्राह्म मिनिस्टर साहब जरा ध्यान दें। आंजक्ल जो जलंघर से ग्राल इंडिया रेडियो ग्रीर दूरदर्शन दोनों के जो न्यूज पढ़ने वाले हैं वे नमस्कार नहीं कहते। पहले होता या कि खबर खत्म हुई ग्रीर "नमस्कार" अब वे नमस्कार नहीं कह सकते । जलंधर सून लीजिए । वयोंकि जनको टेशेरिस्टों ने कहा कि यह "नमस्कार" कहां से भा गया। वह बंद करो। यह नहीं कि 26 जनवरी को झण्डा लहराने वाली हेड मिस्ट्रेस को कत्ल किया जाता है, काटा जाता है, बल्कि उसकी कोई बात ही नहीं वःरता । मैं यह कहता हूं कि पहले दूरदर्शन और झाल इंडिया रेडियो जो कि सरकार के अपने इराहे हैं उनको हुक्म होना चाहिए कि किसी दबाव में किसी टेरोरिस्ट के बबाव में किसी मिलिटेट के दर्शाव में श्राकर श्र्मी बात की न ्बर्ले । जहां तक प्रेस का सावल है उनकी पूरी सुरक्षा देनी चाहिए, करेस्पांडेटस को भी देनी चाहिए, हाकर्स तक की देनी चाहिए। लेकिन यह भी इश्योर करना पहेगा कि मिलिटेट के बनाव में और इर में शकर वे खबरे जो सेंस्थान फ़ीलाने वाली हों उन खबरों को न पढ़ें।

क्षी कुण्ण लाल शर्मा (हिमाचल प्रदेश) : महोदया, प्रेस के बारे में एक वृत कही गयी है। मैं इसी में दो शब्द एड करना चाहता हूं। , चंडीगढ़-में, ं पंजाब में, प्रेस के लोग इस समय सेंडविच ्हों गए हैं। एक तरफ़ सरकार उनं पर बंधन लगा रही है कि यह, यह आप नहीं छापो । दूसरी तरफ टरोरिस्ट यह कह रहे े हैं कि हम। रायह आदश्य ही छापो।

प्रव इस सारी स्थिति में मुझे दो सुझाव देने हैं। एक तो यह है कि जो इर के मारे ऐसी चीजें किये की जारही हैं, जिसमें चाहे रेडियो, चाहेदूरदर्शन, चाहे प्रेस के लोग हैं-प्रव "श्रजीत" के बारे में केहा गया। में इस पक्ष में हूं कि कोई पाबदी लगनी चाहिए, लेकिन अगर कोई टैरीं एट को ही ग्लोरिफ़ाई करें, आबजे- विटन रिपोटिंग न करें, न पंजाब के अपन को जिससे हानि पहुचती हो, से ऐसी 叁 कोई बातें छापी जाएं या कहीं ा तो सरकार को उसके ऊपर महत्त्व लेना चाहिए।

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लेकिन ऐसी कुछ बातें, जि 🗟 🖟 रिपोर्ट्र ग्रा बर्जनिटन जिल्ला करना चाहते हैं, उनको अगर टेंक्ट 🖘 रोकते हैं, धमकाते हैं, तो मुझे यह करता **महना है कि सरकार उन**की संगिता है। उनकी सेक्पर्टी के लिए, उनकी 2015 जि लिए पूरा इतजाम करे ग्रीर अव 🕾 वहां ५र प्रेसमैन की ऐसी हालत 🕠 🦈 यह कहते हैं--मूझे मूछ मिल १९० जो जिन्होंने कह कि --इससे तो अच्छा है जि वहां टोटल सेंसरिशय लग जाए, व ार गंबनैंगैट के विकटम बने, न हम ने के कि के टिकिटम बनें।

मैं समझता हूं कि यह स्विशि हरूने 🕌 खराब है। प्रेस की आजादी के िं 🎚 हम भी चाहते हैं कि प्रेस की जनके हैं। लेकिन जो लोग देश की एकता, अवस्ति धीर जो लोग सेशेंनज्यि को अटाई र विदेश हैं, उनके खिलाफ़ गवर्नमेंट अपने ल निर् ले-मुझे वह कहना है।

SHRI VIREN J. SHAH (Maharesher tra): I find that there are two comtradictory situations which seem prevail in Punjab, from the way which reports are coming. This morning I had some visiter and They live in Barala and they have been living there all the years. As you know, Batala in Chica daspur district was, once month time, a very highly terrorist in a si area. I asked them what the satisf tion there is now. And there reply was interesting. They said that "for the last few months, the situation is much better now. There was a time whe nnobody could with an after 5 O'clock in Batala. New they could move about till quite late including in the villages. The role that the

continuance in force

[Shri Viren J. Shah] army has played in builiding schools, providing facilities and also creating a feeling of security, is certainly great. But, however, on the other hand, we find that newspaper owners and publishers, or their reporters, or even the Doordarshan and AIR reporters are still afraid and terrified." . This is the kind of contradiction and I am not quite sure what the reality is. My friends from Batala said that there is much more apprehension felt about Punjab outside Punjab than in Punjab....

THE PRIME MINISTER (SHRI CHANDRA SHEHAR): And more in this House.

· large number of areas and villages... SHRI KAPIL VERMA: Mr. Prime Minister, in air conditioned comparts

SHRI VIREN J. SHAH: But there

you can be very happy about it; but I am not happy.

SHRI VIREN J. SHAH: May I submit that there are still areas and villages from where the people have moved out and they have not yet come back because of the feeling that is created. I would like to urge upon the Government for whatever number of days this Government is there-Government remains the Government-to continue to create a situation where people can return so that early elections can be held in Punjab, because nobody wants that Punjab should remain under President's rule for ever. Whether in the Assembly or in Parliament, must be represented, because we are wedded to democracy and we believe in that. So, this situation has to be created and stabilised. When we hear about newspapers, about radio and the television being under a threat, and when we hear people who believe that peace is returning, we have difficulty in understanding it. Some way out should be found. I appeal to the Government because so far as the AIR and the Doordarshan are concerned at least an impression is being created, because everybedy listens

to the radio and most people have the facility to watch television also, and if a change could be about, a psychological impact would be created, because people are experiencing in their neighbourhood and they see that peace is returning. And the number of terrorists and militants has also gone down considerably. Similarly, inflow; of terrorists and militants from the other side of the border also seems to have been reasonably checked. Today's newspaper report said that there is a red alert on the entire Indo-Pakistan frontier: Whatever may be the reason, I think the Government According to the would know it. newspaper report, the Governor of Jammu and Kashmir has stated that there is red alert not only in Jammu and Kashmir but the entire Indo-Pakistan border which has been ordered. Now, whether it is in Jammu and Kashmir or in the entire Indo-Pakistan frontier, I do not know, but my humble request to the Government is to see that at least so far as All India Radio and Deerdamfian are concerned, they should be made free from any fear of the militants. Thank you.

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श्रीमली बीणा वर्मा : महोदया, पूरे पंजाब में जो मातंकवाद फ़ैला हुआ है. मैं जसी के संबंध में कहता. चाहती हूं कि ज्य चंडीगढ दूरदर्शन भीर प्राकाशवाणी के निदेशक श्री तालिब की हत्या जनसे पहले से मैं यह सम्यू . जनती थ्रा रही हूं कि इनको सु**क्षा बदाबर** दी जाये । लेकिन शह ब्रांस नहीं सुनी नयी और दूरदर्शन निदेशक मि० सान्तिब की हत्या हुई । इसके बाद मैंने राज्य मंदी जी को लिखित में भी दिया कि वहां के एक दिन्दी समाधार वाचक (माज रीडर) को वापिस बला लिया जाय क्योंनि हिंदी के समाचार वहां से प्रमारित करते बंद कर दिए गए लेकित उसे वहां से नहीं बंबाया गया उसको शाक्ष एक महीने के निए खुटी पर कुलाचा गया । फ़िर इसकी **होंका** । जाता है, इस क्वह से उसकी हार्व अर्दन का । उसको बराबर पजबूर किया का का है कि वह नहां जाए । जहां जारे हैं उसकी हत्या हो काएकी । इस बारे में मैंने प्रधान मंत्री की को सिक्ति में भी दिया है कि उसकी सुरता प्रधान की जाये, लेकिन आज तक ऐसा कोई कदम नहीं उडायां गया है । नह चंडीगढ़ दोबारा पका महेर वहां उसको फिर हार्ट की सबस्था हो गयी । वह प्रकेशा लड़का हैं। वह वासिस दिस्सी आ गया है । पूर्वी लेकर क्लाताल में मर्सी है ।

में चाकूयी कि यह बिल जापस करते से बहुते बहुं के कर्मकारी लोग जो ऐसे धानसिक कर्तक के बीच काम कर रहे हैं, धनकों जल्दी-से-अल्दी सुरक्षा बदान की जाय ।

put the Statutory Resolution to vote:

HON. MEMBERS: The Prime Minister has to speak.

SHRI CHANDRA SHEKHAR: Madam, Deputy Chairman, I shall not make a long speech. But, I shall like to correct certain impressions which are totally erroneous. In the very beginning, I shall like to say that the suggestions that have been made by the hon. Member, Gen. Aurora, are very welcome. I can assure him as well as the whole House that whether the Government is for 4 months, 4 days or 4 minutes, we are continuing our efforts. Even today, I have been in touch with certain people, and as I said in the beginning, I hold the same view that the solution to the Punjab problem lies in dialogue, nego. tiation, mutual trust, cordiality and confidence. That has to be established. Certain people want to boast themseives to be very brave persons and try to fight; I cannot stop them. I am doing everything possible, and the appeal made to the militants had a salu-If Government tary effect. the had some more time, perhaps the wish of the House, as the hon. Member, Shri Viren J. Shah said, would have been fulfilled within tw months. I was quite sure that the problems of

Punjab and Kashmir would have been solved to a great extent to the satisfaction of the people, so that elections could have been held. But, political turn, in this House, in this Parliament, has made the matters difficult, as Gen. Aurora said. But, in spite of that, because of everything that has happened at the political level, the process is continuing and I am glad to say that the response of the people, to whom I made the appeal, has been tremendous. I feel many of them think that violence is not going to serve any purpose and they also want to have some negotiated settlement of the problem. There are certain people who see doom everywhere. They don't seeanything but gloom. I was surprised and shocked to hear the remark of my friend, Shri Sat Paul Mittal. He said that people are fleeing Amritsar. But in Amritsar today even at 9 o'clock or 10 in the night, people ere loitering in the streets. This is the situation in Amritant. I do not know from where he got the report. Everyday, I get 24 hours, report of the situation in Amritsar, Chandigarh, Jalandhar and Ludhiana During the last six weeks, there has not been a single incident in these four cities of Luniab and Chandigarh. am surprised that if Members in this House give such a wrong report, then it becomes very difficult to create confidence among the people.

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SHRI SAT PAUL MITTAL: Mr. Prime Minister, are you sure the reports are correct?

SHRI CHANDRA-SHEKHAR: Yes, I am quite sure.

SHRI SAT PAUL MITTAL: You are not correct about Ludhiana. I can cite an example right now.

SHRI CHANDRA SHEKHAR: Please sit down. I am not going to be builted by this tpye of talk. I am quite sure that...(Interruptions).

SHRI SAT PAUL MITTAL. I resent this remark. This is very wrong ... (Interruptions). I seek the protection of the Chair... (Interruptions).

seeking approval of continuance in force

SHRI SYED SIBTEY RAZI (Uttar Pradesh): It is not fair on the part of a person occupying such a high office to refer to an hon. Member like this. (Interruptions)

SHRI CHANDRA CHEKHAR: I say that any cowardice from this House creates a wrong psychology in the country. This country is not to be bullied by any terrorists. If an impression is sought to be created in the House that the Government has bowed down to the terrorists, it is not against the Government; it is against the very psychology of the people of this country, T say this with all sense of responsibility that during these four months...

SHRI SAT PAUL MITTAL: Prime Minister, I only confined myself to your remark that I am trying to bully you. That was not the correct thing to say, coming as it does from the Prime Minister.

SHRI CHANDRA SHEKHAR: If not trying to bully, you are trying to mollify me, which is not going to happen. If this word is not proper, it can be changed.

The point I am making is this. In the last few years, after six in the evening, not one soul could be seen in Amritsar. But today-I say this with all sense of responsibility-after nine in the night people, men and women, move about freely in Amritsar City. I say this not on the basis of reports coming from the agencies, but from reports that I get from the people of Punjab. My hon. friend, Mr. Viren Shah, just now referred Batala, was one of the most active terro-ist centres in Punjab. Today, situation has changed.

In regard to newspapers, I agree with my friend that newspapers should be given all protection. I want to assure my hon. friend, Mr. Kapil Verma. The newspaper men came to me, specially, from Jalandhar, Every security has been given to them. In the case of the All-India Radio and Doordarshan personnel also, security

has been given. I do not know wherefrom he gets this news. If a particular person has heart attack, he can be treated, or, he can be transferred. But that cannot be the issue of sectrity in Punjab. The All-India Radio and Doordarshan personnel have been given all security.

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Madam Deputy Chairman, the situation is fast improving. To judge this, no other criterion is better than this. Four months back, the number of killings per day in Punjab was between 25-30. Today, the number of killings per day in Punjab is I do not know whether these are terrorist killings or otherwise. But if you keep on saying all the time that the situation has deteriorated, that things are not under control and that the Government is not doing anything, I cannot help it.

Mention has been made about 'Ajit'. I have full sympathy for every newspaper. But Madam; no newspaper can be allowed to serve as the bulletin of the terrorists, or, as the bulletin of the people, who plead against the very integrity and sovereignty of the nation. We have not made any illegal attack on 'Ajit'. But if they publish something which is against interests of the country, we have to take certain measures. We are doing this in a clandestine manner. I was surprised at what my friend-for whom I have great respect-said: if anything is done against 'Ajit', it is against Punjabis. I hardly think that 'Ajit' is the true representative of Punjabi culture and that the people all over Punjab feel that if something is done against 'Ajit', it is against the Punjabis. (Interruptions) Nothing illegal is being done. But if certain-things are published, those copies are not allowed to be circulated. This is within the law. (Interruptions)

SHRI KAPIL VERMA: You should remove the terror and the pressure on the newspapers. This is all I say. (Interruptions)

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ment (Amdt.) Bill. 1991

CHANDRA SHEKHAR: Whatever they have demanded has been done. If there is terror, it is quite natural. (Interruptions)

SHRI KAPIL VERMA: It is a question of reality. People are being killed. (Interruptions)

CHANDRA SHEKHAR: SHRI You have mentioned about the revered leader of the newspaper world, the late Lala Jagat Narain. He was not killed yesterday. I would have been very glad if my friend had been very enthusiastic at that time to pro-- tect Lala Jagat Narain. I cannot protect him today. Let me know who has not been protected during the last four months? All the time, questions are being raised which are totally irrelevant. Lala Jagat Narain's son was not killed in the last four months. Therefore, let them not questions which I am not obliged to answer. The problem is more serious. As the hon. Member, Mr. Aurora, said that the people say that the Government of 54 or 62 members, a minority Government, perhaps will not be able to do much, I know that I cannot get things passed in the Lok Sabha but in spite of that from administrative measures nothing better could have been done in the last four months and if this Government continues for another two months, the situation will further improve in Punjab. I am sure, Madam Deputy Chairman getting the cooperation from this House a situation will come when the elections may be possible even in Punjab, but we should give the true picture about Punjab. You should not be taken by apprehensions, misgivings or total rumours that are being spread in certain quarters.

The situation is fast improving not only in Punjab but in Kashmir also and the days are not far off when

there will be normalcy in that part of the country and the people will enjoy all the fruits of democracy.

THE DEPUTY CHAIRMAN: I shall now put the Statutory Resolution to

The question is:

'That this House approves the continuance in force of the Proclamation issue by the President on the 11th May, 1987, under article 356 of the Constitution in relation to the State of Punjab, for a further period of six months with effect from the 11th May, 1991.

The motion was adopted.

THE SALARY, ALLWANCES AND PENSION OF MEMBERS OF PARLIA-MENT (AMENDMENT) BILL, 1991.

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIA-MENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): Madam, I move:

"That the Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954, as passed by Lok Sabha, be taken into consideration."

The question was proposed.

- SHRI DIPEN GHOSH (West Ben-Madam, I want to seek one clarification. (Interruptions).

THE DEPUTY CHAIRMAN: There is a letter from Shri S. S. Ahluwalia who has moved an amendment. He is not there. So I do not think he is wanting to move it. Yes, Mr. Dipen Ghosh.

SHRI DIPEN GHOSH: I have to seek a clarification. (Interruptions). Mr. Swamy may know many things